ANNEXURE- 3: CLAIMS OF EMPLOYEES

Notes:

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The Employees of Corporate Debtor have not submitted their claims during the CIRP process or after liquidation order dated 21/09/2020, therefore based on the books of account of the Corporate Debtor, the Liquidator has admitted the following claims as per Regulation 19(4) of the Liquidation Regulations.

2. In case the below mentioned amounts is not agreeable to any employee or in case there is any discrepancy, the concerned person may contact the Liquidator Mr. Sreekumar R. Nair (email id-<u>sreekumar@nairca.com</u>). The Liquidator shall review the supporting documents/ information provided and consider the same for removal of any such discrepancy.

Sr. No.	Name of Employee	Claims admitted by the Liquidator
EM – 1	Dr. Chandrashekar G. Karanjgaokar	Rs.66,00,000/-
EM – 2	Kumar Dharwadkar	Rs.14,53,000/-
EM – 3	Vinod Gawai	Rs.8,07,485/-
EM – 4	S.N. Sardeshpande	Rs.9,09,131/-
EM – 5	Sandesh Salunke	Rs.3,73,731/-
EM – 6	Prakash Thorat	Rs.1,27,643/-
EM – 7	S.J.More	Rs.46,836/-
EM – 8	Haroon Shaikh	Rs.43,154/-
EM 9	Sanjay Parab	Rs.39,731/-
EM – 10	Satish Kambli	Rs.37,435/-
EM – 11	Raju Polekar	Rs.36,964/-
EM – 12	Rohidas Shivthare	Rs.36,399/-
EM – 13	Vandana Ladge	Rs.36,270/-
EM – 14	Krishnakant Parab	Rs.33,279/-
EM – 15	Mahendra Mahadik	Rs.32,997/-
EM – 16	Vrushali Salunke	Rs.32,458/-
EM - 17	Ramesh Waghmare	Rs.30,582/-
- EM – 18	Ulhas Rane	Rs.30,059/-
EM – 19	Prakash Main	Rs.29,229/-
EM - 20	Mangesh Vankar	Rs.28,908/-

	Total Rs.	Rs. 1,10,24,876/-
EM – 34 -	Rohitkumar Yadav	Rs.4,000/-
EM - 33	Amol Mahadev Salunkhe	Rs.4,848/-
EM - 32	Pundlik Sathe	Rs.8,011/-
EM – 31	Arun Lokhande	Rs.12,313/-
EM - 30	Jagannath Parit	Rs.15,416/-
EM – 29	Vaibhav More	Rs.16,031/-
EM - 28	Shankar Katke	Rs.18,096/-
EM - 27	M.B.Padale	Rs.20,088/-
EM – 26	Anil Ladge	Rs.24,937/-
EM- 25	Sahab Singh Chauhan	Rs.25,874/-
EM – 24	Ramchandra More	Rs.26,182/-
EM – 23	Ambaji Dolkar	Rs.27,665/-
EM – 22	Sanjay Salunkhe	Rs.27,935/-
EM – 21	Ramakant Patil	Rs.28,189/-

